

solely depend upon rainfed agriculture; if so, the details of the provision made for storage tanks for community facility and live-stocks for the benefit of SC/ST?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE AND TOURISM (SHRI DEVI LAL): (a) Yes, Sir.

(b) Extent of irrigation in the NES Blocks, i.e., less than 30 per cent of cultivated area served by assured means of irrigation, is the criterion for inclusion of the Blocks in the project.

(c) Within the identified Block? specific provision has been made that group of villages having preponderance of small and marginal farmers, Scheduled Castes, Scheduled Tribes and Backward Classes *should* get priority in selection of the Micro Watershed for the project.

(d) Micro watersheds have been selected in the blocks located in predominantly rainfed taluks of Perambur and Ariyalur in Tiruchirapalli District of Tamil Nadu. Fifty per cent of the project cost has been earmarked for development of common property resources and treatment of drainage lines on which a series of small storage structures are provided in the project design for multiple uses by the Watershed Community.

Package of **Benefits** to Farmers

*36. KUMARI ALIA: Will the Minister of AGRICULTURE be pleased to state;

(a) whether any proposal is under Government's consideration to announce a package of benefits to the farmers;

(b) if so, the details in this regard; *and*

(c) by when a decision is likely to be taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE AND TOURISM (SHRI DEVI LAL):

(a) and (b) The Government is formulating a comprehensive Agricultural Policy to bring about an accelerated pace of development in agriculture and allied activities, and to ensure that the benefits from such development reach all sections of rural society.

(c) Efforts are being made to finalise the policy as early as possible.

Suspension/Termination of trains to Ayodhya on the occasion of 'Karseva'

*37. SHRI ATAL BIHARI VAJPAYEE;

SHRI ASHWANI KUMAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger/goods trains suspended or terminated at their intermediate journeys, in the context of preventing traffic to Ayodhya on the occasion of Karseva there on the 30th October, 1990;

(b) the number of days of suspension/termination in each case;

(c) the overall total loss to the Railways as a result thereof; and

(d) the reasons for which the passenger trains could not be terminated at the pre-declared stations so that passengers would not have embarked and got harassed by the unexpected mid-way termination of the trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) 84 pairs of trains.

(b) It varied from one day to seventeen days.

(c) While it is not possible to quantify the losses precisely, they are estimated to be approximately Rs. 25 crores.

(d) To the extent cancellation or termination short of destination could

done. Trains services had to be regulated on a day to day basis to meet developing situation.

Launching: of new vocational course by the railways

*38. SHRI S. VIDUTHALAI VIRUM-BI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways are launching a new vocational course at the plus two level making the students eligible for recruitment as railway commercial clerks or ticket collectors; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) A job-linked vocational course in "Railway Commercial" at the plus two stage in school education is proposed to be introduced in collaboration with CBSE, as a pilot project, in five selected schools in the country from the academic year 1991-92. The students completing the course with the prescribed level of performance would be offered appointment on the Railways in the Commercial Department.

Development of Towns and Cities in Andhra Pradesh and Bihar

*39. SHRI PRABHAKAR RAO KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the cities and towns in Andhra Pradesh and Bihar for which development schemes have been formulated by the Central Government; and

(b) the details of the amount allocated for the purpose during the last three years by the Central Government, city/town-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) and (b) Urban development is a State subject. Schemes for the development of towns and cities are formulated by the State Governments concerned. However, under the Centrally sponsored Scheme of Integrated Development of Small and Medium Towns (IDSMT), the Central Government has assisted 27 towns in Andhra Pradesh and 25 towns in Bihar. Names of the towns and details of the amount allocated under the IDSMT Scheme for such towns during the last three years are given in Statements I and II for Andhra Pradesh and Bihar respectively. (See below)

Sl.No.	State/Town	Release		
		87-88 IDSMT	88-89 IDSMT	89-90 IDSMT
		(Rupees in lakhs)		
1	2	3	4	5
<i>Andhra Pradesh</i>				
	1. Raraachancirapuram	3.00	0.00	1.00
	~ 2. Tenali.....	0.00	2.00	1.00
	1. AhaiaU&i_	10.00	0.00	0.08